

SPECIAL BENCH
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/31(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	FORTUNE ISPAT PRIVATE LIMITED VS CORPORATE ISPAT ALLOYS LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

1. None for the parties.
2. Adjourned. Post this matter on **20.06.2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)